

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB. No. (IB)-253(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: M/s. SoftwareOne India Pvt. Ltd. V/s. M/s. Emkor Solutions Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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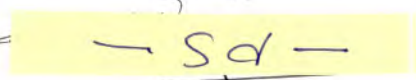
	For the Petitioner (s)	: Mr. Sanjiv Dagar, Advocate Ms. Deepa Kularni, Advocate		
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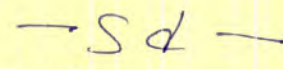
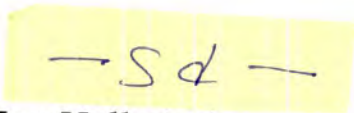
	For the Respondent (s)	: Mr. Ayush S. Sahni, Advocate Mr. Lohit Kumar Binal, Advocate		
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Order

Ms. Deepika Marwah has appeared on behalf of the Deutsche Bank. She prays for some time to examine the matter and file an appropriate affidavit. Let the same be filed.

Arguments of the parties heard. To come up for clarification/orders on 20th September, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)